

Declaration of Assets and Liabilities

Year 2022-23

400 (100-1)
3
16/11/23

I, PALLAVI KUMARI, son/daughter/wife of MR. AJAY KUMAR
aged 27 years, belonging to BIHAR LEGISLATIVE
service and presently working as ASSISTANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A 2337
17/2/23
Bay
1/2/23

A. Details of movable assets
(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc Name
(i)	Cash	50.000	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,00,000	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial Institutions, MBS, Postal Savings, LIC Policies, etc	LIC POLICY No-829371362 P.Y-2022-23 28900.00	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	K1A SELTOS	-	-	-	-
(vi)	Jewellery (give details of weight and value)	100GR GOLD+ 56 DIAMOND	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	/	/	/	/	/
(v)	Others (such as interest in property)	/	/	/	/	/

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 16.02.2023
(a)	(i) Loans from Banks	SBI CAR LOAN	1250000/-
	(ii) Loans from financial institutions	SBI PERSONAL LOAN	5,00000/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	/	/
	(b) dues to departments dealing with supply of water	/	/
	(c) dues to departments dealing with supply of electricity	/	/

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge. [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY - 2022-23 52,320.00 PAN NO-GQTPK9645B	-
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax return filed.)	-	-
	(iii) Sales Tax (Only in case of proprietary business)	-	-
	(iv) Property Tax	2000/-	-

C. Personal Detail

CRR/CPF/PAN No. :- 11104056526
 Gender :- ☒ F (M/F)
 Date of Birth :- 2 7 0 8 1 9 9 6 (DD/MM/YYYY)
 Class/Group :- ☒ B (A/B/C)
 Cadre :- BIHAR LEGISLATIVE WORKS SERVICE
 (Full Name e.g. B.A.S.-Bihar Administrative Service,
 B.S.S.-Bihar Secretariat Service etc.)
 Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Pallavi Kumari
 Name of Employee: PALLAVI KUMARI
 Designation: ASSISTANT
 Place: PATNA
 Date: 16.02.2023
 Department: BIHAR LEGISLATIVE SERVICE

Note: Please sign each page of the declaration. Assent declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.